

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 18<sup>th</sup> JULY, 2024, 02:30 P.M.**

**IA (IBC)/123/GB/2024  
In CP (IB)/7/GB/2023**

**Present: 1. Hon'ble Member (Judicial), Shri Deep Chandra Joshi  
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

Name of the Company	M/s Jalan Sales Corporation (OC) Vs M/s Sree Bajrang Infracon Pvt. Ltd. (CD)
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) : Mr. N. Goenka, Adv for the Liquidator.

For Respondent (s) :

**ORDER**

**IA (IBC)/123/GB/2024**

Ld. Counsel Mr. N. Goenka appears on behalf of the Resolution Professional.

This is an Application filed under Section 33 (2) of IBC 2016 seeking liquidation of the Corporate Debtor, which has been approved by the CoC in its 7th meeting with hundred per cent votes.

List the matter for hearing and disposal on **02.08.2024**.

Sd/-  
**Satya Ranjan Prasad**  
Member (Technical)

Sd/-  
**Deep Chandra Joshi**  
Member (Judicial)